

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2952

ANSWERED ON:18.08.2011

INDIRA AWAS YOJANA

Bhagat Shri Sudarshan;Kumar Shri Kaushalendra;Patle Kamla Devi ;Singh Shri Pashupati Nath;Singh Shri Ravneet;Yadav Shri Om Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the success achieved by the Government to meet the target for construction of houses under Indira Awas Yojana (IAY) particularly for SC/ST and BPL families during the Eleventh Five Year Plan so far, State-wise and year-wise;
- (b) the details of funds allocated, released and utilized during the said period, State-wise/district-wise;
- (c) whether the houses having a tiled shed are also being considered pucca houses under IAY;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to develop appropriate technology to provide affordable housing to rural people?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): Indira Awaas Yojana scheme is meant for all categories of BPL families. 60% of the funds available under IAY are required to be utilized for SC/ST households. A Statement showing the State-wise and year-wise target and achievement for SC/ST and BPL families under Indira Awaas Yojana during the Eleventh Five Year Plan i.e from 2007-08 to 2011-12 is at Annexure -I.

(b): A Statement showing the State-wise and year-wise Central funds allocated, released and utilized under Indira Awaas Yojana during the Eleventh Five Year Plan i.e from 2007-08 to 2011-12 is at Annexure-II.

(c) & (d): States have been advised that efforts should be made to ensure that the house under IAY is a pucca one with permanent walls and permanent roofing. The permanent nature of the walls and roofing shall be determined in a manner such that the house:

- (i) able to withstand the weather conditions of the place throughout the year;
- (ii) it should have minimum level of disaster resistant technology to be able to withstand minor earthquakes, cyclone, floods etc.
- (iii) has walls that are plastered at least externally to ensure durability.

(e): As per the guidelines for IAY, the beneficiary has complete freedom as to the manner of construction of his house. The implementing agencies are required to assist the beneficiaries with information on cost effective, disaster resistant and environment friendly technologies for the construction of their houses. Officers, including engineers at the district and block level assist the beneficiaries in this regard.